

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH
C.C.P. 66/05 in
O.A. No. 496/01

Lucknow this the 16th day of Nov. 05.

**HON. SHRI JUSTICE R.K. BATTA, V.C.
HON. SHRI S.P. ARYA, MEMBER(A)**

Krishna Lal Mukheja, Adult, son of Late Sri Jawala Das Mukheja, r/o 565/64, Pooran Nagar, Alambagh, Lucknow.

Applicant

By Advocate Shri V.K. Srivastava

Vs.

Sri J.P. Batra, Chairman, Railway Board, Rail Bhawan, New Delhi.

By Advocate Sri Praveen Kumar for Shri Anil Srivastava.

Order (oral)

By Hon. Shri Justice R.K. Batta, V.C.

Learned counsel for respondents files compliance report as also speaking order passed by the competent authority. In this view of the matter, as the compliance has been made, Contempt proceedings are accordingly closed. Notices are discharged.


(S.P. ARYA)
A.M.
s.a.


(R.K. Batta)
V.C.

OR
Copy of order
sent on 17/11/05
18/11/05